

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 36

C.P. (IB)/186(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.04.2024**

NAME OF THE PARTIES: **MR. RAJENDER KEDIA V/s NIRAV**
METALS PRIVATE LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Saurabh Raut, Advocate appeared for the Applicant.
2. Mr. Ranveer Chapekar, Advocate i/b Todus Law appeared for the Respondent.
3. Learned Counsel for the Respondent informs that they have recently been engaged and seeks time to place on record their Vakalatnama and reply. Time granted.
4. List this matter on **29.04.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna